NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/686/(IB)/2017

NAME OF THE PETITIONER(S)

: PERFECT ASSOCIATES

NAME OF THE RESPONDENT(S)

: EASUN REYROLLE LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D For T.K. Bhasker Counsel for Respondent Keertli Krishna

ORDER

Counsel for petitioner called but was absent. No representation. Counsel for respondent present and stated that an IRP has already been appointed in a connected matter, TCP 4/IB/2017 wherein the respondent is the same. Copy of the order is filed and the same is perused. In the circumstances, having gone through the said order, the petitioner is directed to approach the IRP and submit the claims. With this direction the case is disposed of.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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